COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015, IA NO. 898 OF 2017 & IA NO. 174 OF 2018 AND APPEAL NO.125 OF 2016 & IA NO. 280 OF 2016

Dated: 18th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matters of:

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015, IA NO. 898 OF 2017 & IA NO. 174 OF 2018

Gail Gas Ltd. Appellant(s)

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Parichita Choudhury for R-1

Mr. R. V. Sinha

Mr. Vaibhav Pratap Singh

APPEAL NO.125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anshul Rai

Mr. S. K. Pandey Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Parichita Choudhury for R-1

Mr. R. V. Sinha

Mr. Vaibhav Pratap Singh for R-2

<u>ORDER</u>

Since the matter is likely to be settled as submitted by the learned counsel for the parties, list these matters for hearing on <u>12-11-2018</u>.

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg

(Justice Manjula Chellur) Chairperson